

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 62

Dated Guwahati, the 17th November, 2016

In supersession of all earlier orders, Hon'ble the Chief Justice has been pleased to re-constitute the following Committee in the manner indicated below:-

NAME OF THE COMMITTEE	HON'BLE MEMBERS	SECRETARY
Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the states of Assam, Nagaland, Mizoram and Arunachal Pradesh.	Hon'ble Mr. Justice M.R. Pathak Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mrs. Justice R.K. Phukan	Registrar (Judicial)

By Order,

Sd/- H.K. Sarma

REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/ 2999 / G, Dated 17th November, 2016
Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 7) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 8) The P.S. to Hon'ble Mr. Justice M.R. Pathak, Judge, Gauhati High Court, Guwahati.
- 9) The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Judge, Gauhati High Court, Guwahati.
- 10) The P.S. to Hon'ble Mrs. Justice, R.K Phukan Judge, Gauhati High Court, Guwahati.
- 11) The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
- 12) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 13) The Court Manager, Gauhati High Court, Guwahati.
- 14) The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

17/11/16